

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

**Item No. 206
(IB)- 868(ND)2018
I.A/2698/2020**

IN THE MATTER OF:

**M/s. Propertree Real Estate Solution Pvt. ... Applicant/Petitioner
Ltd.**

Vs.

M/s. Unibera Developers Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 19.08.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

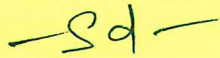
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**For the Applicant : Mr. Kanisk Khetan, Advocate
For the Respondent : Mr. C. S. Gupta, Advocate**

ORDER

Due to connectivity problem, VC could not be held. Renotify case to
21.08.2020.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**